

OFFICE OF THE DISTRICT & SESSIONS JUDGE, KALIMPONG.
RECRUITMENT NOTIFICATION
CORRIGENDUM

No.RC-02/2024

Dated 29.05.2024.

In continuation and partial modification of Notification No.01 of 2024, dated the 17th Day of April 2024, the reserved vacancies under U.R, UR(EC) and UR(EXSM) in the Employment Notification No. R.C-01 of 2024 are modified to accommodate the reservation for **Economically Weaker Section (EWS)** candidates as per No. 325-PAR(AR)/3P-1/2019, dated 09.07.2019, issued by the Personnel and Administrative Reforms Department, Government of West Bengal read with Gazette Notification No.18-Emp (EC)/LABR-27011(20)/1/2020-EC, dated 07.02.2023, keeping the reserved vacancies for other Categories unchanged in the following manner :

EARLIER NOTIFIED VACANCY

Category of Vacancies*	English Stenographer	Lower Division Clerk	Process Server/ Summon Bailiff	Group D (Peon/Farash)	Night Guard Group-D	Karmabandhu Group-D
UR	X	03	01	04	X	X
UR (EC)	01	03	X	03	01	X
UR (EXSM)	X	X	X	03	X	X
OBC-A	X	01	X	01	X	X
OBC-B	X	01	X	01	X	X
OBC-B (EC)	X	01	X	01	X	X
SC	X	01	01	01	X	01
SC (EC)	X	01	X	01	X	X
SC (EXSM)	X	01	X	01	X	X
ST	01	01	X	01	01	X
TOTAL	02	13	02	17	02	01

REVISED VACANCY

Category of Vacancies*	English Stenographer	Lower Division Clerk	Process Server/ Summon Bailiff	Group D (Peon/Farash)	Night Guard Group-D	Karmabandhu Group-D
UR	X	02	01	03	X	X
UR (EC)	X	03	X	03	X	X
UR (EXSM)	X	X	X	02	X	X
OBC-A	X	01	X	01	X	X
OBC-B	X	01	X	01	X	X
OBC-B (EC)	X	01	X	01	X	X
SC	X	01	01	01	X	01
SC (EC)	X	01	X	01	X	X
SC (EXSM)	X	01	X	01	X	X
ST	01	01	X	01	01	X
EWS	X	01	X	01	X	X
EWS (EC)	01	X	X	X	01	X
EWS (EXSM)	X	X	X	01	X	X
TOTAL	02	13	02	17	02	01

The Fresh applications must be submitted online through the links published on the websites

1. <https://www.calcuttahighcourt.gov.in>,
2. <https://districts.ecourts.gov.in/kalimpong>
3. <https://www.kalimpongcourtrecruit2024.in> commencing from **10 am of 01.06.2024**. The last date of submission of online application form is **25.06.2024 (05:00 pm)**.

Date of submitting fresh application will start from 10 am on 01.06.2024 and the last date of submission of online application will be till 5 pm of 25.06.2024 as per the updated vacancy position.

The application fee for the category of E.W.S/E.W.S (E.C) and E.W.S (EXSM) will be as follows :

Application Fee :

Sl. No.	Category of Posts	E.W.S/E.W.S (E.C) and E.W.S (EXSM)
01	English Stenographer, Group-B (Grade-III)	Rs.320/-
02	Lower Division Clerk (Group-C)	Rs.280/-
03	Group-D (Peon/Farash/Night Guard)	Rs. 160/-

A. The reservation for the EWS candidates will be guided by the above Gazette Notification read with Memo No.325-PAR(AR)/3P-1/2019 dated 09.07.2019, issued by the Personal and Administrative Reforms Department, Govt. of West Bengal.

B. In this respect, the General category candidates, who have already submitted their online application in the portal, and who belong to E.W.S. category will be required to edit their application form regarding the status of EWS. If any candidate does not modify the application form, it will be assumed that he/she does not belong to EWS category.

C. As no vacancy for Unreserved candidate is left for the post of English Stenographer and Night Guard after inculcation of EWS category, the application of General candidates (not belonging to EWS category) who have already applied shall be cancelled and their application fees shall be returned by 25.07.2024.

Date of application is extended till 25.06.2024 for all categories.

The candidates who had applied earlier (except for EWS category) need not apply afresh.

Durga Chatterjee
District Judge-cum-Chairman,
District Recruitment Committee,
Kalimpong Judgeship, West Bengal.
Chairman
District Recruitment
Committee Kalimpong

**GENERAL INSTRUCTIONS FOR APPLICANTS BEFORE ONLINE SUBMISSION
OF APPLICATION.**

- **All items in the Application Form are to be filled in by the applicant online. No offline application will be accepted. No other form of application will be accepted. Other than online mode, no other mode of application will be entertained. A candidate is NOT allowed to apply for more than 1(one) post.**
- SC/ST/OBC-A/OBC-B/EWS candidates belonging to States other than West Bengal will be treated as UR Candidates only.
- Application Fee is to be paid through online recruitment portal in the payment section via payment gateway. The details of application fee are already mentioned above. Payment gateway Charges will be additionally levied upon application fee as per rates specified by the payment gateway.
- Scanned passport size recent color photograph of the applicant (Image format will ONLY be.jpg and of maximum size 100 KB is to be uploaded in the specified section in the online portal. Further unclear/hazy/doctored/morphed images if uploaded by the applicant and detected at any later stages of this recruitment process will result in summarily rejection of the applicant. **The applicant has to retain 6 identical copies of this photograph which has been uploaded and will have to produce them before the Authority as and when called for.**
- Scanned full signature of the candidates is to be uploaded in the space specified and the image should be in .jpg format and will be of maximum size 100 KB and preferred dimension is 200X 100 pixels. Scanned signature exceeding the maximum size will not be accepted by the online recruitment portal.
- Applications are to be made through online mode only in the prescribed format provided in the website :-

www.kalimpongcourtreruit2024.in

- **One Candidate can apply for one post only.**

Candidates are advised to strictly follow the instructions given in the above website and in this notification for making online application and payment of application fees. Failure to do so shall result in cancellation of the application and forfeiture of the application fees.

- Candidates may please note that unless the Application Fees is received by the Bank, the application will be treated as INCOMPLETE. Usually Bank provides the status of successful receipt of the payment within 72 hours of the transaction i.e. if fees is paid on 23rd August, Bank will update its status to us within 26th August. Candidates are advised to log-in after 72 hours of their payment and download filled-in-form (which will be generated as soon as Bank receives the payment) and thereby the process for Registration gets completed. **Candidates should retain the payment confirmation receipt generated online by the State Bank of India and keep a print out of the same for future reference.**

(2)

In case the Bank does not receive the payment within 72 hours of transaction, the corresponding application will be treated as incomplete. In such a scenario, it is advised to initiate fresh payment of Application Fee by logging in to the portal.

No delay in terms of payment will be considered after last day i.e. 25.06.2024 (till 5 P.M)

If the Payment status is updated successfully, a filled-in-application form will be generated having unique Application ID.

APPLICATION FEES :

Payment of application fees can be made through online mode only by using Debit Card/Credit Card/UPI Payment/e-Wallet/Net Banking. No other payment mode is acceptable.

Candidates shall have to pay applicable online charges in addition to the application fees.

Application Fees shall be Non-Refundable.

DOCUMENTS TO BE UPLOADED FOR ONLINE APPLICATION:

For Proof of Age: Birth Certificate or Admit Card of Madhyamik Examination or any equivalent examination or Certificate of Board or Council mentioning date of birth.

For Proof of Educational Qualification: Mark Sheet(s) of Board/Council/University regarding the examination passed which should be commensurate with the post applied for.

For Proof of Caste [for SC/ST/OBC categories]: Requisite Certificate issued by Competent Authority as Proof of Caste as mentioned in this notification on or before the last date of application.

For Proof of Exempted Category [for EC category]: Requisite Certificate issued by Competent Authority as mentioned in this notification issued on or before the last date of application.

For Ex-Serviceman Category [for EXSM category]: Requisite Certificate issued by Competent Authority as mentioned in this notification issued on or before the last date of application.

For Proof of Economically Weaker Section (for EWS Category) : Requisite Certificate issued by Competent Authority as per **Notification No.325-PAR(AR)/3P-1/2019, dated 09.07.2019** as mentioned in this notification issued on or before the last date of application.

No Objection Certificate (NOC) [for existing employee of government/public sector undertaking]: Requisite No Objection Certificate (NOC) in favour of the candidate from his/her employer issued on or before the last date of application.

Proof of Computer Training: Certificate(s) in Computer Training from recognized Institution(s).

(3)

The General Candidates who have already submitted their online application in the portal, and who belong to E.W.S category can edit their application for uploading certificate of E.W.S through the option button for editing application.

After the online application is complete, the applicant is to download a filled-in form containing all information as submitted by the applicant and preserve the same for future reference.

Applicants are advised to enter correct/valid data in respect of various information as sought for. Incorrect details will be summarily rejected at any stage of the recruitment process.

In case of any queries related to online application; please send email to : recttkalimpongcourt18@gmail.com from the registered e-mail id of the applicant only.

Durga Kharita
Chairperson,
District Recruitment Committee,
Kalimpong Judgeship.
**Chairman
District Recruitment
Committee Kalimpong**